

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. CP/313(MB)2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- Greensquare Infrastructures Private
Limited**
V/s
Registrar of Companies

Section: 252 (3) of Companies Act, 2013

ORDER

Counsel, Ankita appeared for the Petitioner through VC but not mark her appearance in the chat box. List this matter on **20.05.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)